NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.		
CP(IB) No.58/ BB/ 2017	-,	Admission	Rule-6 of IB	Print Plus Pvt. Ltd. Vs Manipal Technologies Ltd.		

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
(1)	For Shorath S Ground	e Respondent	J:Ngs
	1-8a. Sarresh. 3095 12 3344		
\bigcirc	Sivanamakrish	nan Pathana	8
	Advocate	(2)	
	7259799922		

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. He again requested time to file objections. List it on 23/10/2017 finally.

Member (T)

Member (J)